CORRIGENDUM TO THE PUBLIC ANNOUNCEMENT TO THE SHAREHOLDERS OF
SYSTEMATIX CORPORATE SERVICES LIMITED (SCSL)

(Regd. Off.: 206-207, Bansi Trade Center, 581/5, M. G. Road, Indore-452 001)

Further to the Public Announcement ('PA') dated September 3, 2007 to the shareholders of SCSL issued by Ashika Capital Limited ('Manager to the Offer') for and on behalf of Superstar Exports Private Limited ('SEPL'), Mr. C. P. Khandelwal, Mrs. Anju Khandelwal and Mr. Nikhil Khandelwal (hereinafter collectively referred to as 'Acquirers') pursuant to and in compliance with, among others, regulation 10 of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 1997 and subsequent amendments thereto ('Regulations'), the shareholders are requested to note the following:

1. **Offer Price & Financial Arrangements:**

   The Offer Price has been increased to Rs. 30.95 on account of payment of Re. 0.95 per share towards the interest for delay in payment of consideration. Consequently, the total fund requirement for the Offer revised to Rs. 12,43,81,860/- (Rupees Twelve Crores Forty Three Lakhs Eighty One Thousand Eight Hundred and Sixty only). Accordingly, the Acquirers have deposited an additional amount of Rs. 6,00,000/- and as on date the total amount in the Escrow Account stands at Rs. 3,11,00,000/- (Rupees Three Crores and Eleven Lakhs only) in terms of and for fulfillment of the obligations under regulation 28 of the Regulations.

2. **The Schedule of activities pertaining to the Offer is as under:**

Activities	Original Date & Day	Revised Date & Day
Public Announcement	September 3, 2007 (Monday)	September 3, 2007 (Monday)
Specified Date (for the purpose of determining the name of shareholders to whom the Letter of Offer will be sent)	September 14, 2007 (Friday)	September 14, 2007 (Friday)
Last Date for a Competitive Bid, if any	September 24, 2007 (Monday)	September 24, 2007 (Monday)
Date by which the Letter of Offer to be Despatched to shareholders	October 12, 2007 (Friday)	February 11, 2008 (Monday)
Date of Opening of the Offer	October 19, 2007 (Friday)	February 15, 2008 (Friday)
Last date for revising the Offer Price / Number of Shares	October 29, 2007 (Monday)	February 25, 2008 (Monday)
Last date for Withdrawal of Acceptance by Shareholders	November 2, 2007 (Friday)	February 29, 2008 (Friday)
Date of Closing of the Offer	November 7, 2007 (Wednesday)	March 5, 2008 (Wednesday)
Date by which communicating rejection/acceptance and despatch of Cheques/Demand Drafts towards payment of consideration to be completed	November 22, 2007 (Thursday)	March 20, 2008 (Thursday)

All other terms and conditions of the Offer remain unchanged. The Announcement should be read in conjunction with the PA. The terms not defined herein will have the same meaning as defined in PA.

The Acquirers and the Directors of SEPL accept full responsibility jointly and severally for the information contained in this Public Announcement and also for the obligations of the Acquirer as laid down in terms of the Regulations.

This announcement would also be available on the SEBI website at http://www.sebi.gov.in

Issued by Manager to the Offer on behalf of the Acquirers:

ASHIKA CAPITAL LIMITED

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214, Nariman Point, Mumbai - 400 021.
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E-Mail: mbd@ashikagroup.com
Contact Person: Mr. Narendra Kumar Gamini

ASHIKA
Growing & Sharing with You

Place: Mumbai
Date: February 7, 2008